

NOTICE

In order to reduce the physical presence of lawyers, litigants and Court staff due to outbreak of COVID-19, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the matters mentioned in separately published list at **High Court of Bombay at Goa through Video Conferencing with effect from 1st November 2020 to 30th November 2020 :-**

HIGH COURT OF BOMBAY AT GOA (PANAJI)

PART-I

On 2nd, 3rd and 4th, November 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Smt. Justice M. S. JAWALKAR	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Division Bench.	reghighgoadb@gmail.com

PART-II

On 5th, 6th, 26th and 27th November 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK (Bench I)	Final hearing matters pertaining to : 1. Criminal Appeals 2. Appeals From Order	reghighgoasbfhcr@gmail.com
2	The Hon'ble Smt. Justice M. S. JAWALKAR (Bench III)	1. Final hearing matters pertaining to MACT (First Appeals) : 2. Civil Revision Applications.	reghighgoasbfh@gmail.com

PART-III
On 2nd to 6th , 26th and 27th November 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice DAMA SESHADRI NAIDU (Bench II)	Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Single Bench. (except the matters assigned to Single Bench 1 and 3)	<u>For Civil matters</u> reghighgoasbcv@gmail.com <u>For Criminal matters</u> reghighgoasbcr@gmail.com

PART - IV
On 23rd, 24th and 25th November 2020
10.30 a.m. onwards

Sr. No.	Present sitting	Assignment	Email address
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Shri. Justice D. S. NAIDU	1. Admission of Civil and Criminal matters and applications therein, pertaining to Division Bench. 2. Tax Appeals.	reghighgoadb@gmail.com
2	The Hon'ble Smt. Justice M. S. JAWALKAR	1. Final hearing matters pertaining to MACT (First Appeals) : 2. Civil Revision Applications.	reghighgoasbfh@gmail.com

NOTE-I

- i) In the event of the presiding Judge of the Division Bench recusing from a matter, then such matter be placed before Division Bench consisting of the companion Judge of the earlier Division Bench and the Single Judge presiding over Single Bench of **PART III**.
- ii) In the event of the companion Judge of the Division Bench recusing from a matter, then such matter be placed before the Division Bench consisting of the presiding Judge of the earlier Division Bench and the Single Judge presiding over the Single Bench of **PART III**.
- iii) The mentioning of Single Bench at Sr. No. 1 of **PART-II** is allowed before Single Bench at Sr. No. 2 of **Part-II**.
- iv) The mentioning of Single Bench of **PART-III** is allowed before Single Bench at Sr. No.1 of **Part-II** and vice versa.
- v) On 23rd, 24th and 25th the mentioning of Single Bench matters of Part-III are allowed before Hon'ble Shri. Justice D. S. Naidu after Special Division Bench work (Sr. No.1 of Part-IV) is over.

